

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-201**  
IB-2272/ND/2019

**IN THE MATTER OF:**

Sameer Enterprises

....Applicant

**Vs**

Arcmate Housing Solutions Pvt Ltd

....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

**Order delivered on 03.02.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Adv. Sohit Chaudhary, Adv. Kumar Mihir for Respondent No. 2,  
Adv. Pankaj Agarwal

**ORDER**

None present on behalf of petitioner as well as Respondent No. 2. Ld. Counsel for Respondent No. 1 has put in appearance. Petitioner and Respondent No. 2 is directed to appear and pursue the matter. List the case on

**17.02.2020.**

*sd/-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*sd/-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)